256

issues are being agitated before the Supreme Court under Civil. Appeal No. 836/37, WP (C) 5/87, 1082/88, 359/91, SLP No. 8421, 8422/95, Dr. Mukhtiar Chand and Others Vs. State of Punjab. The matter is under judicial examination before a 3 member bench, as such the matter is subjudice.

Written Answers

(b) and (c) There is no such proposal at present.

Girls Education

5714. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Government are aware of the deteriorating condition of girls education at Secondary and Senior Secondary level;
- if so, whether any comprehensive survey has been conducted or proposed to be conducted by the Government in this regard;
 - if so, the details thereof; and
- the steps being taken by the Government to (d) improve the standard of girls education?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) There is no empirical evidence to show that the condition of girls education at secondary and senior secondary level is deteriorating. As per the provisional statistics of the 6th All India Educational Survey being conducted by the National Council of Educational Research & Training (NCERT), the overall enrolment of girl students has increased by 51% at the secondary level and 54% at the senior secondary level from 1986 to 1993. Education being on the Concurrent List necessary steps are being taken by the State Governments to improve the standard of girls education. This is a continuous process.

[Translation]

Land Under Cultivation

5715. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) the area of waste land utilised and brought under cultivation after setting up of Wasteland Development Department in July, 1992, till date;
 - (b) the present status of the watershed projects

started under Integrated Wasteland Development Project in non-forest wasteland and the future thereof; and

the future schemes and programmes of the Government for the development of wasteland ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRA DEO PRASAD VERMA) : (a) The mandate of the Wastelands Development Department is to develop nonforest wastelands for sustainable use for increasing biomass availability, specially fuelwood and fodder. The Department of Wastelands Development does not have the mandate to bring the wasteland under cultivation. However, assistance have been provided to the Projects under the schemes namely Integrated Wastelands Development Project, Grant-in-Aid & Technology Development, Extension & Training involving Rs. 238.19 Crores development of 3,08,700 ha. of wastelands.

(b) and (c) 32 Integrated Wastelands Development Projects (IWDP) have been sanctioned for the development of wastelands on watershed basis. The projects are under implementation. The existing schemes of the Department of Wastelands Development are presently continuing.

[English]

Dabur Gripe Water

5716. SHRI MOHAN RAWALE : SHRI DINSHA PATEL : SHRI MRUTYUNJAYA NAYAK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether attention of the Government has been drawn to the news-item captioned "CANADA warns against Dabur Gripe Water" as appearing in Hindustan Times dated March 12, 1997;
 - (b) if so, the facts of the matter reported therein;
- (c) whether sample tests have indicated the presence of glass particles in the Dabur Gripe Water; and
- if so, the steps takeb by the Government to impose a ban on the Dabur Gripe Water till facts are brought to the light so that small infants could be saved from the dangerous consequences of the consumption of this deadly liquid?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) Yes, Sir.

- (b) and (c) The investigation carried out by the Government at the premises of M/s Dabur (India) Limited, Sahibabad (Uttar Pradesh) did not reveal on visual examination presence of glass particles in different batches of the product manufactured and maintained as 'Control Samples' by the said company.
- (d) In veiw of reply to (b) and (c), does not arise. However, surveilliance on this product has been strengthened.

Unused Equipment

5717. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government are aware that equipment are lying unused at university services and several other centres; and
 - (b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

Employment Guarantee Scheme

5718. SHRI BHIMRAO VISHNUJI BADADE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the cabinet has sanctioned the proposal for implementation the Employment Guarantee Scheme in all the blocks of the country;
- (b) if so, the numbr of unemployed youth from poor families who are likely to get employment under the scheme; and
- (c) the amount allocated by the Union Government for the Scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) The Cabinet has approved the proposal for implementing the Employment Assurance Scheme (EAS) in all the rural blocks of the country.

(b) The primary objective of the EAS is to provide wage employment during lean agricultural season to rural poor who get themselves registered with Panchayats for seeking employment. So far more than 2.41 crores people

have got themselves registered under the scheme.

(c) Rs. 1970 crores have been allocated for the scheme during 1997-98.

[English]

Road projects to Private Sector in Orissa

5719. KUMARI SUSHILA TIRIYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Orissa Government has sought approval of Union Government for handing over Road Development Projects to Private Sector;
 - (b) if so, the details of each project; and
 - (c) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No, Sir.

(b) and (c) Do not arise.

Development Work

5720. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether development works are not being undetaken in Allahabad, Uttar Pradesh and in other parts of the State but the same are being shown in the paper; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) and (b) Rural Development works are undertaken by the Ministry, through out the country including Allahabad as well as all parts of the Uttar Pradesh as per laid down guidelines.

[Translation]

Ban on Old Vehicles

5721 SHRI VIJAY KUMAR KHANDELWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government are contemplating to impose a ban on plying of vehicles that are more than 10 years old, on the roads specially in the metropolitan cities; and
 - (b) if so, by when?